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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 58/2018 in CP No. 394 & 395/2016 CP(TCAA) No. 55&56/HDB/2017
NAME OF THE COMPANY	MN Takshila Industries Private Limited
NAME OF THE PETITIONER(S)	Genome Valley Tech Parks & Incudators Pvt Ltd
NAME OF THE RESPONDENT(S)	MN Takshila Industries Private Limited
UNDER SECTION	391/394

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. PAPA RAO for VS RV JV	Advocate	9848658189	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma on behalf of	Adv.	9160001435	
T. Sujay Kumar Reddy for Roc of RO			

**ORDER**

Proxy Counsel for Petitioner Company is present. IA 58/2018 is listed today for hearing on the maintainability.

List it on 10.07.2018 for hearing.

  
Member (J)

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